

(3)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6  
PRESCOT ROAD, BOMBAY-1

Original Application No. 96 / 1995

Monday, this the Eleventh day of December, 1995

HON'BLE SHRI B.S. HEGDE.. MEMBER(J)..

Smt. Laxmi Vaithelingam,  
Takka Railway Colony,  
Panvel C.R.,  
P.T. Panvel,  
Raigad - 410206. ... Applicant

None for the applicant.

V/s.

- Union of India through
1. The General Manager,  
Central Railway,  
Bombay V.T.
  2. The Chief Engineer,  
Construction H.Q., C.R.,  
Bombay V.T.
  3. The Executive Engineer(C)  
Central Railway,  
Panvel.
  4. The Permanent Way Inspector  
Construction, Central Rly., ... Respondents.  
Panvel.

By Shri V.S. Masurkar, counsel for the  
Respondents.

ORDER (ORAL)

None for the applicant. Shri V.S. Masurkar,  
counsel for the respondents.

2. Shri Masurkar states that in terms of the  
prayers made in the O.A. the Respondents have complied  
with the request of the applicant and have issued  
appointment order to Smt. Laxmibai widow of late  
Shri Vaithalingam vide order dt. 9.10.1995

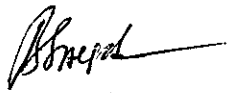
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on compassionate ground as casual labour by relaxing the upper age limit under PWI(C) Jasai with immediate effect.

3. In the circumstances, nothing survives in the present application and the same is dismissed. No orders as to costs.



  
(B.S. HEGDE)  
MEMBER (J).

B.